

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ "एकल सदस्यीय", चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH BENCH
'SMC' CHANDIGARH

श्रीमती दिवा सिंह, न्यायिक सदस्य
BEFORE: SMT. DIVA SINGH, JM

आयकर अपील सं./ITA No. 751/CHD/2019

निर्धारण वर्ष / Assessment Year : 2010-11

Shri Mehma Singh, H.No. 1677, Ward-5, Near Akali Gurudwara, Kharar, Mohali (Punjab)	बनाम VS	The ITO, Ward-6(4), Mohali.
स्थायी लेखा सं./PAN No: DFMP5033L		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारिती की ओर से/Assessee by : Shri Vineet Aggarwal, CA

राजस्व की ओर से/ Revenue by : Shri Ashok Khanna, Addl. CIT

सुनवाई की तारीख/Date of Hearing : 03.05.2021

उद्घोषणा की तारीख/Date of Pronouncement : 04.05.2021

Hearing conducted via Webex

आदेश/ORDER

By the present appeal, the assessee assails the correctness of the order dated 28.02.2019 of CIT(A)-2, Chandigarh pertaining to 2010-11 assessment year on various grounds.

2. However at the time of hearing, ld. AR submitted that the assessee has availed of "The Direct Tax Vivad Se Vishwas Scheme, 2020" by way of filing an application which has been accepted by the Department by issuance of Form No. 3. Copy filed. In these circumstances, relying upon the application dated 19.04.2021 prayer for withdrawal of the appeal is made.

3. The ld. Sr.DR Shri Ashok Khanna on a perusal of record had no objection to the prayer of the assessee.

4. I have heard the submissions and perused the material on record. In the aforementioned peculiar facts and circumstances considering the record and the submissions, the appeal of the assessee is dismissed as withdrawn. Said order was pronounced at the time of virtual hearing itself in the presence of the parties via Webex.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced on 04th May,2021.

Sd/-

(दिवा सिंह)

(DIVA SINGH)

न्यायिक सदस्य/Judicial Member

“पूनाम”

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,
सहायक पंजीकार/ Assistant Registrar

1.	Draft dictated	03.05.2021	Sr.PS
2.	Draft first placed before author	03.05.2021	
3.	Approved draft comes to Sr.PS/PS		
4.	Final draft placed before author		
5.	Order signed and pronounced on		
6.	File sent to the Bench Clerk		Sr.PS
7.	Date on which file goes to the AR		